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Title: Introduction of the Surrogacy (Regulation) Bill, 2016.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to move for leave to introduce a Bill to constitute National Surrogacy Board, State Surrogacy Boards and appointment of appropriate authorities for regulation of the practice and process of surrogacy and for matters connected therewith or incidental thereto.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to constitute National Surrogacy Board, State Surrogacy Boards and appointment of appropriate authorities for regulation of the practice and process of surrogacy and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI JAGAT PRAKASH NADDA: Madam, I introduce the Bill.

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*...(Interruptions)*

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